

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).14715/2024

MRITUNJAY SRIVASTAVA & ORS.

Appellant(s)

VERSUS

THE STATE OF U.P & ORS.

Respondent(s)

IA No. 187588/2026 - ADDITION/DELETION/MODIFICATION PARTIES
IA No. 205940/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 170154/2026 - EARLY HEARING APPLICATION
IA No. 103397/2022 - INTERVENTION APPLICATION

WITH

C.A. No. 14716/2024 (III-A)

IA No. 206237/2026 - DELETING THE NAME OF PETITIONER/RESPONDENT, IA
No. 149956/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 149957/2022 - EXEMPTION FROM FILING O.T., IA
No.149955/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 580/2022 (X)

IA No. 197192/2026 - CLARIFICATION/DIRECTION
IA No. 104666/2022 - STAY APPLICATION

Date : 25-08-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) : Mr. Ajay Kumar Singh, AOR
Mr. Yatharth Singh, Adv.
Mr. Divyansh Singh, Adv.

Dr. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.

Ms. Sanchita Ain, AOR

Mr. Shantanu Krishna, AOR
Ms. Garima Yadav, Adv.
Ms. Vaishnavi Srivastava, Adv.
Mr. Ankit Mishra, Adv.

For Respondent(s) : Mr. Adarsh Upadhyay, AOR

Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohanty, Adv.
Mr. Ansh Rajauria, Adv.

Dr. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Post the matters on 06.10.2026 (NMD).

I.A. No.197192/2026 in W.P.(C) No.580/2022

2. The application is disposed of with liberty to the applicant(s) to approach the High Court on administrative side. The High Court is requested to decide their claim in light of the judgment of this Court in I.A. No.230675/2025 in W.P.(C) No.1022/1989 passed on 19.11.2025.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)
COURT MASTER (NSH)